

Name of project	Sanctioned cost (Rupees in crores)	Anticipated cost (Rupees in crores)
1. New Majri Opencast	22.93	22.93
2. Durgapur Opencast	34.65	70.00 (Revised cost estimate under preparation)
3. Sasti Opencast	25.15	40.00 (Revised cost estimate under preparation)
4. Umrer Opencast	25.44	28.00
5. Hindustan Lalpeth Opencast	11.88	21.85
6. Sarni Underground	9.84	10.50
7. Kamptee Underground	7.86	13.92
8. Pipla Underground	7.85	9.60
9. Hindustan Lalpeth Underground	8.15	11.96
10. Shivpuri Opencast	14.02	14.74

Setting Up of Post Offices in Villages of Kerala

1019. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of Revenue Districts, Taluka and villages covered by the Kerala Postal Circle ;

(b) the number of villages in the State of Kerala with no Post Office as on 31.12.1986 ; and

(c) whether Government propose to open post offices in such villages in the near future ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SANTOSH MOHAN DEV) : (a) The infor-

mation in respect of Kerala Postal Circle is furnished below :

Revenue Districts	—	15
Talukas	—	61
Villages	—	1441
Tehsils	—	5

(b) As on 31.12.86 there were two villages without post offices in Kerala State, while 4066 post offices are functioning in rural areas in Kerala.

(c) Like other Heads of Postal Circles the Postmaster General, Kerala Circle has also been asked to examine the proposals for opening of post offices in such villages in the light of revised norms.

[*Translation*]

Generation of Electricity in States

1020. SHRI VIJOY KUMAR YADAV ;
SHRIMATI JAYANTI
PATNAIK : Will the Minister
of ENERGY be Pleased to state :

(a) the details of per capita generation of electricity in different States of the country ;

(b) the steps proposed for making the States which are lagging behind in this field including Bihar, self-sufficient in the production of electricity ; and

(c) whether there is any time bound programme for implementation of any power generation schemes in such States, if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI): (a) The required information is given in the Statement I laid on the Table of the House.

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(b) and (c) In order to improve the availability of power, various steps such as expediting commissioning of new capacity, improving the utilisation of existing capacity, reducing transmission and distribution losses are being taken in different States including Bihar. The power generation schemes to be commissioned during the Seventh Plan in each State are indicated in the Statement II laid on the Table of the House.

[Placed in Library *See No. LT-3862-87*]

Mankapur Complex

1021. SHRI PRAKASH V. PATIL: Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the site selected for Manakpur complex falls in a low lying area ;

(b) if so, the expenditure and time involved in filling up the area ;

(c) the reasons for selection of this site and whether no other suitable site was available ;

(d) whether Government are considering still to shift the site to avoid the expenditure on levelling ; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV): (a) to (c) The site for the ESS factory at Mankapur was selected by a team of experts from out of three sites offered by the UP State Government. This team included representatives from U.P. State Government and based its decision on the information furnished by UP State Government that this area is not flood prone.

However, while the project was in advance stage of implementation, unprecedented floods occurred necessitating filling up of the area to avoid recurrences of floods. Earth filling is expected to cost approximately Rs. 1 crore and is being done alongwith other project activities.

(d) and (e) No, Sir. Flood prevention measures have already been implemented in consultation with Central and State Governments. As such it is not considered necessary to shift the site.

[*English*]

Controls on Industry

1022. DR. KRUPASINDHU BHOI : Will the Minister of INDUSTRY be pleased to state :

(a) whether any follow up action has been initiated on the consensus reached at State Industries Ministers Conference held at New Delhi in December, 1986 ;

(b) if so, the details thereof ; and

(c) the reports received from State Governments, if any ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF